

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 2686
TO BE ANSWERED ON: 10.03.2021

PRIVACY POLICY OF SOCIAL MEDIA

2686. SHRI MANICKAM TAGORE B.

Will the Minister of Electronics & Information Technology be pleased to state :

- (a) whether the Government has taken note of the new privacy policy of several social media which have decided to share the private data of users with other platforms and if so, the details thereof and the reaction of the Government thereto;
- (b) whether the Government has issued any notifications on the aforesaid matter; and
- (c) if so, the details thereof and the action taken by the Government to remedy the situation?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI SANJAY DHOTRE)

(a) to (c): Ministry of Electronics & Information Technology (MeitY) took cognizance of the WhatsApp announcement of its new Privacy Policy stated to be applicable to Indian users from February 2021. To safeguard the interest of Indian users, Ministry of Electronics and Information Technology (MeitY) has asked WhatsApp to review the proposed privacy policy changes and also to explain the rationale of the same.
